

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT- II)

Item No. 302
IB-2607(PB)/2019
New IA-3291/2024

IN THE MATTER OF:

Ambrane India Pvt. Ltd.

...

Applicant/Petitioner

Versus

MP Promoters Pvt. Ltd.

...

Respondent

Under Section: 7 of IBC, 2016 (CIRP)

Order delivered on 09.07.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant :

For the RP : Adv Shivam Gautam

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

IA-3291/2024: The IA has been preferred for taking Status Report on record.

For the reasons stated therein, **the IA is allowed** and the Status Report is kept on record, subject to all just exceptions.

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-

(ASHOK KUMAR BHARDWAJ)
MEMBER (J)